

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7518/95]

13.02 hra.

STANDING COMMITTEE ON LABOUR AND WELFARE

Ninth, Tenth, Eleventh and Twelfth Reports and Minutes

[English]

SHRIMATI CHANDRA PRABHA URS (Mysore) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Labour and Welfare and the Minutes of the Sitzings of the Committee relating thereto :

- (1) Ninth Report on Action Taken by the Government on the recommendation contained in the Fifth Report of the Standing Committee on 'Demands for Grants (1994-95)' of the Ministry of Welfare.
- (2) Tenth Report on Action Taken by the Government on the recommendations contained in the Fourth Report of the Standing Committee on 'Demands for Grants (1994-95)' of the Ministry of Labour.
- (3) Eleventh Report on demands for Grants (1995-96) of the Ministry of Labour.
- (4) Twelfth Report on Demands for Grants (1995-96) of the Ministry of Welfare.

13.03 hra.

MATTERS UNDER RULE 377

- (i) Need to release water to Madhya Pradesh under Lower Jonk Project.

[Translation]

SHRI PAWAN DIWAN (Mahaaamund) : Mr. Speaker, Sir, the Lower Jonk Project had been set up with the World Bank aid to provide irrigation facility to Madhya Pradesh and Orissa. As per agreement Madhya Pradesh and Orissa were to get irrigation facility. Orissa has started getting its share of water but Madhya Pradesh is yet to receive it which is causing an adverse impact on the backward areas of for want of irrigation facilities.

I, therefore, urge upon the Central Government to immediately provide irrigation facility to Madhya Pradesh under the said irrigation project.

- (ii) Need to set up agriculture based industry/ heavy industry in Balaghat area in Madhya Pradesh.

SHRI VISHWESHWAR BHAGAT (Balaghat) : Mr. Speaker, Sir, my constituency, Balaghat, which is an adivasi-dominated area, is very backward from industry point of view. Proper attention has not been given to the industrialisation of this area making people to migrate to other states in search of employment. There is not a single heavy industry in this area.

I, therefore, urge upon the Central Government to immediately set up agro-based industries and one heavy industry in the interest of the people for the development of this backward area.

- (iii) Need to Open More Post Offices in Bulandshahr District in Uttar Pradesh

SHRI CHATRAPAL SINGH (Bulandshahr) : Sir, there are only a few post offices in my Parliamentary constituency Bulandshahr district. There is no post office even in the villages having a population of 400, as a result of which timely delivery of 'dak' is adversely affected. Letters do not reach the addresses even after 15-20 days, as a result of which many unemployed youth are deprived of jobs. The criterion of the Government for opening post offices is that there should be a post office after every 3 kms. distance. However, this criterion has not been followed in my Parliamentary constituency. In this connection I would like to point out one thing more that the persons entrusted with running post offices in villages often tamper with the saving accounts and therefore, the choice of people has shifted from post offices to Banks. The irregularities being committed in post offices should be examined.

Therefore, the Central Government is requested to open at least 100 new post offices in my Constituency without delay in order to provide relief to the people.

- (iv) Need to Declare Sasaram-Chausa-Azamgarh Road as National Highway

SHRI RAM PRASAD SINGH (Bikramganj) : Mr. Deputy Speaker Sir, I would like to draw the attention of this House to this very important issue under Rule 377.

There is a very important road in Bihar State which links Sasaram, the district headquarters of Rohtas district Ballia and Azamgarh via Konar, Kargaha, Kochal, Chausa, Buxar. This road links four districts and three historical towns viz. Sasaram, Buxar and Wazirpur. All heavy vehicles like buses and trucks coming from Calcutta pass through this road on their way to Uttar Pradesh. This road has its own importance from commercial and industrial point of view. The condition of this single lane road is very pitiable. Very often trucks, buses and light four wheelers vehicles meet with serious accidents on this crowded road. The number of casualties on this road is very large.